

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1043
ANSWERED ON:28.11.2006
COMPETITION WITH MULTINATIONAL COMPANIES
Chitthan Shri N.S.V.

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government is aware of the stiff competition being faced by the Handloom industries from multinational companies; and

(b) if so, the action taken by the Government to protect the interest of handloom industries in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) No, Sir. The Handloom industry is not facing competition from the multinational companies. Actually, the handloom sector is facing competition from the domestic powerloom and mill sector.

(b) In order to protect the interest of the handloom industry in the country, the Office of the Development Commissioner for Handlooms has been implementing the Handlooms(Reservation of Article for Production) Act, 1985, in addition to the following development and welfare schemes for handloom sector:

- i) Deen Dayal Hathkargha Protsahan Yojana
- ii) Integrated Handloom Training Project
- iii) Handloom Export Scheme
- iv) Mill Gate Price Scheme
- v) Marketing Promotion Programme
- vi) Workshed-cum-Housing Scheme
- vii) Weavers Welfare Schemes like Thrift Fund Scheme, Health Insurance Scheme and Mahatma Gandhi Bima Bunkar Yojana

Besides, the Office of the Development Commissioner for Handlooms has also introduced some new Schemes/Programmes, viz., Integrated Handloom Cluster Development Scheme, Handloom Mark, Opening up of 273 New Yarn Depots and Technology Upgradation Fund Scheme for handloom sector.